ISSUE OF COMMEMORATIVE STAMP IN MEMORY OF MAHATMA GANDHI

1528. SHRI M. K. MOHTA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the commemorative postage stamp to be issued on the birth centenary of Mahatma Gandhi, is being got printed in foreign countries;
 - (b) if so, the reasons therefor; and
- (c) the steps taken by Government to ensure that the presses in India should be so capable as to undertake the printing of commemorative stamps?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No.

- (b) Does not arise.
- (c) Commemorative stamps that have been issued since 1949 have been printed in India only. Steps have also been taken to instal multi-colour printing machinery in the Security Press, Nasik in order to print multi-colour stamps in India.

AGRICULTURAL UNIVERSITY IN MAHARASHTRA

1529. SHRIMATI VIMAL PUNJAB DESHMUKH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) whether the Central Government have any control or say in the selection of the location of the proposed Agricultural University in Maharashtra;
- (b) if so, whether the Central Government were consulted in the matter; and
- (c) if the answer to part (b) above be in the negative, the reasons for not exercising control when huge amount of grants are given by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE):
(a) No. The Central Government has no control or say in the selection of the location of the proposed Agricultural University in Maharashtra.

- (b) Does not arise in view of (a) above.
- (c) The Universities are established under Enactments of the State Legisla-

tures and their affairs are managed by Executive Councils or Boards Management or other bodies set up in accordance with these Enactments. The Central Government has no control over the administration of the Agricultural Universities which are autonomous institutions. Hence the Central Government cannot interfere in the affairs of the University. However, before the financial assistance is made available for the development of Agricultural Universities the Centre does ensure that such assistance is directed and used in the best interest of the promotion of higher agricultural education in the country.

मनी भ्रार्डरों सम्बन्धी दावे

1530 श्री सूरज प्रसाद: क्या संचार मत्री यह बताने की कृपा करेगे कि:

- (क) भारत के विभाजन से पूर्व जारी की गयी मनीआर्डर सम्बन्धी दावो की सूची में से, जो लाहौर (पाकिस्तान) के महालेखापाल द्वारा डाक तार विभाग, दिल्ली के उपमहालेखा पाल को प्रस्तुत की गयी थी, कितने दावे विन। भगतान किये पड़े हैं;
- (ख) क्या सरकार को भुगतान न किये गये दावों के सम्बन्ध मे कोई अभ्यावेदन प्राप्त हुआ है;
- (ग) क्या यह सच है कि पाकिस्तान सरकार ने भारत सरकार को हाल ही मे यह सूचित किया है कि इनमे से कुछ मनीआर्डरों का भुगतान जुलाई, 1952 मे किया जा चुका है यद्यपि प्रेषक और प्राप्तकर्ता दोनों ही भारत में रह रहे हैं और यदि हां, तो क्या भारत सरकार ने ऐसे भुगतानों की वैंघता को चुनौती दी है; और
- (घ) क्या दावेदारों से क्षतिपूरण-बन्घ भरवा कर इन मनीआईरों का भुगतान नहीं किया जा सकता?

†[MONEY ORDERS CLAIMS

1530. SHRI SURAJ PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of claims outstanding in the list of claims regarding
 - †[] English translation.